

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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LOK SABHA

UNSTARRED QUESTION No.1223

TO BE ANSWERED ON FRIDAY, DECEMBER 22, 2017/PAUSHA 01, 1939 (SAKA)

EXEMPTION OF SMALL TRADERS FROM REGISTERING UNDER GST

1223. SHRI GUTHA SUKENDER REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is in receipt of any request seeking exemption to the small traders from filing return under the new Goods and Services Tax system and if so, the details thereof; and

(b) whether the Government is considering such requests positively and if not, the reasons therefor?

MINISTER OF STATE FOR FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) No Sir.

(b) N.A.
